

(17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 790/97

Date of Order : 5.1.99

BETWEEN :

D.Poornachandra Rao

.. Applicant.

AND

1. The Union of India, rep. by the
Director-General, Telecommunications,
New Delhi.

2. The Chief General Manager, Telecommunications,
Hyderabad. .. Respondents.

— — —

Counsel for the Applicant

.. Mr.J.V.Lakshmana Rao

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

— — —

CORAM : H

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

— — —

O R D E R

X As per Hon'ble Shri B.S.Jai Parameshwar, Member (J) X

— — —

Mr.Yogender Singh for Mr.J.V.Lakshmana Rao, for the
applicant and Mr.V.Rajeswara Rao, for the respondents.

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2. The applicant ~~has~~ wrote the examination for JAO Part-II held on 18.6.96. He did not qualify in the selection. Hence he filed this OA praying for a direction to the respondents to re-examine the paper 11 to which a defective key provided with no step marking and for a consequential direction to hold a supplementary selection and announce the results on the basis of the re-examination.

3. The contentions raised ~~in this~~ OA and reliefs asked for in this OA are same as the contentions and reliefs asked in the OA.732/97 which is disposed of today. This OA is also to be disposed of on the same lines.

4. In view of the above this OA is disposed of directing the General Manager, Telecommunications, Hyderabad to implement the directions given in the other OA.732/97.

5. The OA is ordered accordingly. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)

S-1-99

Dated : 5th January, 1999

(Dictated in Open Court)


(R.RANGARAJAN)
Member (Admn.)

sd

9/1/99
1ST AND 2ND COURT

COPY TO:-

1. HDHNJ
2. HHRP M(A)
3. HBSJP M(J)
4. D.R.(A)
5. SPARE

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR :
VICE CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (B)

DATED: 5/1/99

ORDER/JUDGMENT

M.A./R.A./C.P.NO.

In
D.A. NO. 790/97

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

2 copies

SRR

